## Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade

Trade Notice No. 19 /2023

Date: 28th July, 2023

To

- 1. All Regional Authorities of DGFT
- 2. All Customs Commissionerate
- 3. Members of Trade

Subject: Procedure for allocation of quota for export of broken rice on humanitarian and food security grounds, based on requests received from Governments of other Countries.

In compliance with the Order dated 26.07.2023 of Hon'ble High Court of Delhi at New Delhi in W.P.(C) 8625/2023 & CM APPLs. 32737/2023, Trade Notice No.16/2023 dated 20<sup>th</sup> July, 2023 read with Trade Notice No.13 dated 03.07.2023 read with Trade Notice No. 12/2023 dated 30.06.2023 read with Trade Notice No. 08/2023 dated 20<sup>th</sup> June 2023 is partially amended to extend the last date for submission of application, for obtaining licence for export of broken rice to Senegal, Gambia and Indonesia, upto 11<sup>th</sup> August, 2023.

This is issued with the approval of the competent authority.

(S.K. Mohapatra)

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